

border is comparatively more than the crossings in Assam /Meghalaya/Tripura-Bangladesh borders.

(b) and (c). The number of illegal entrants intercepted by the BSF as well as received by the BSF from other agencies during the year 1984 is 703 in the case of Assam, 122 in the case of Meghalaya, 2616 in the case of Tripura and 21331 in the case of West Bengal. All the infiltrators mentioned above were sent back to Bangladesh. Constant vigil is maintained by the BSF in the border. Additional BSF units have been inducted and more border out-posts have been established. More watch towers are being erected and patrolling over land and riverine routes has been intensified.

Persons Brought Above Poverty Line Under NREP

103. SHRI AMAR ROYPRADHAN : Will the Minister of PLANNING be pleased to state :

(a) the number of persons who have so far come above poverty line under the National Rural Employment Programme in each State ; and

(b) steps Government propose to take to bring the remaining persons above the poverty line ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) The National Rural Employment Programme aims at generation of additional employment opportunities in the rural areas to the extent of 300-400 million mandays per year. This is mainly to alleviate rural poverty by generation of gainful employment. It is not possible to say how many persons may have crossed the poverty line as a result of National Rural Employment Programme as it is part of a larger integrated strategy and is not aimed at selected individual households.

(b) In addition to National Rural Employment Programme, several other Programmes for poverty alleviation such as Integrated Rural Development Programme (IRDP) & Rural Landless Employment Guarantee Programme (RLEGP) have also been taken by the Government and would be continued in the Seventh Plan.

West Bengal's Plan For 1984-85

104. SHRI SANAT KUMAR MANDAL : Will the Minister of PLANNING be pleased to state :

(a) whether the Centre has since taken any final decision on the size of the west Bengal State's Plan for 1984-85 ;

(b) if so, the capital outlay of the plan as approved against the State's proposed Rs. 748 crores and the broad outlines of the approved Plan ; and

(c) the reasons for drastically reducing the size of the plan ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) Since the state Government has not been able to find resources to finance the Plan of the size it wants, it has not been possible for the Centre to take a final decision.

(a) and (c). Do not arise.

Spying Activities Unearthed in Capital

106. SHRI DHARAM PAL SINGH MAILK :
SHRI ANAND SINGH :
SHRI SRIHARI RAO :
SHRI G. V. RAMA RAO :
SHRI BALASAHFB VIKHE PATEL :
SHRI CHINTAMANI JENA :
SHRI SANAT KUMAR MANDAL : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether spying activities which have recently been unearthed in the capital have since been inquired into ;

(b) if so, the findings thereof ;

(c) particulars of persons found involved ; and

(d) the action taken or proposed to be taken by Government against the persons found involved in spying activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (b). The case involving leakage of classified documents in which some persons including Government employees have been arrested is still under investigation. It will not be in the interest of proper investigation to make any disclosure or furnish any information pertaining to the case.

Meeting of Asian African Legal Consultative Committee Kathmandu

107. SHRI ANAND SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Asian African Legal Consultative Committee met in Kathmandu (Nepal) in the first-second week of February, 1985, to discuss the concept of Zone of Peace and the proposal for declaring the Indian ocean as a Zone of Peace ;

(b) if so, the stand taken by the Indian delegation therein ; and

(c) the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a)

Yes, Sir. The exact agenda item was "the Concept of Peace Zone, in International Law and its frame-work".

(b) In the context of this agenda item, the Indian Delegation expressed its strong support for the Indian Ocean as a Zone of Peace.

(c) There was a general consensus that the subject matter of the agenda item be studied by the Secretariat in the light of the statements made at the Conference and that the law be taken up at the next Session of the Asian-African Legal Consultative Committee.

Development Plans for Andaman and Nicobar Islands

108. SHRI CHITTA MAHATA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) What steps have been taken for the special plans for the progress and development of Andaman and Nicobar Islands in the Seventh Five Year Plan ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). The following allocation of funds for the Sixth Five Year and Annual Plans 1984-85 and 1985-86 of the Union Territory of Andaman & Nicobar Islands have been made :

Approved outlay of the Sixth Five Year Plan		Rs. 96.60 crores.
Approved outlay for the year 1984-85		Rs. 28.90 crores.
Approved outlay for the year 1985-86		Rs. 33.50 crores.
Seventh Five Year Plan for the Union Territory of Andaman & Nicobar is in the process of finalization.		